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The High Court of Kerala

Kochi- 682 031
Dated- 26.6.2018

Proceedings

High Court establishment- filling up of vacancies in the categories of Deputy Registrar, Assistant Registrar(H.G) and Assistant Registrar, High Court- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A6- 45837/2018 dated 20.6.2018.

Order No.A5- 44403/2018

The vacancies in the categories of Deputy Registrar, Assistant Registrar(H.G) and Assistant Registrar are filled up as follows:

1. Smt.Lissamma Joseph Murickan, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under Rule read (1) above, vice Smt.N.Sudha, Deputy Registrar relieved on deputation from the High Court Service as per the High Court proceedings read (2) above. Smt.Lissamma Joseph Murickan will hand over the charge of Assistant Registrar to Sri.Shiburaja Panicker D.,(SI.No.3) and will take charge as Deputy Registrar, High Court from Smt.P.R.Mini, Deputy Registrar, High Court, forthwith.

2. Sri.V.S.Jyothilal Prasad, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400, forthwith, on temporary basis under the rule read (1) above vice Smt.Lissamma Joseph Murickan (SI.No.1) promoted as Deputy Registrar, High Court as above. As there is no change of duty involved, Sri.V.S.Jyothilal Prasad need not take charge in the newly promoted post / hand over charge of the post.

3. Sri.Shiburaja Panicker D., Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the Rule read (1) above, vice Sri.V.S.Jyothilal Prasad (SI.No.2) promoted as Assistant Registrar(H.G), High Court as above. Sri.Shiburaja Panicker D., will hand over the charge of Filing Scrutiny Officer to Sri.Santhoshkumar, Filing Scrutiny Officer, High Court and will take charge as Assistant Registrar from Smt.Lissamma Joseph Murickan (SI.No.1), forthwith.

(By Order)


N. Anil Kumar
Registrar General

p.t.o

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court
The Accounts Officer, High Court.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The Kerala Judicial Academy, Athani
The G (Accounts- I & III) Sections, High Court
The I.T. Section, High Court (**for publishing in the High Court website**)
The P.R.O. Section, High Court
The 'H' Section, High Court
The 'J' Section, High Court
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.